

Annexure-7

Name of the corporate debtor: Tork Motors Private Limited; Date of commencement of CIRP: 31 October 2025;
List of creditors as on: 30 May 2026

List of operational creditors (Government dues)

Sl. No.	Details of claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if Applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	Regional Office 2, Deputy Commissioner of state tax,	06-May-2026 and 13-May-2026	19,670,979.00	5,303,594.00	Operational	NIL	NIL	NIL	NIL	0	14,367,385.00	Details of PF payment Details of response to SCN required
2	E.S.I Corporation Sub-Regional Office Pune	05-Jan-2026	33,824,376.17	3,423,882.44	Operational	NIL	NIL	NIL	NIL	30,400,493.73		
3	411037	05-Dec-2025	718,872.00	486,024.00	Operational	NIL	NIL	NIL	NIL	0	232,848.00	
	TOTAL		54,214,227.17	9,213,500.44						30400493.73	14,600,233.00	

anapha